

Annexure-1

Name of the corporate debtor: Supreme Housing and Hospitality Private Limited (Under CIRP) ; Date of commencement of CIRP: 13-5-2026 ; List of creditors as on: 30-07-2026

List of Secured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of Voting share in CoC					
1	MR. KARTHIK RAMAKRISHNA SARMA	34,17,17,982	32,55,37,192	Secured	Y	NO	No	4.20%	-	-	1,61,80,790.00	-	The balance amount of Rs. 1,61,80,790/- has not been admitted on account of a correction in the interest calculation.
	TOTAL	34,17,17,982	32,55,37,192					4.20%				-	

Note : The claims of the above claimants is admitted based on the information and the documents made available to the Resolution Professional (RP) by the claimants. Hence, the admitted amount of claim is subject to change based on the additional information as may be provided to the RP